

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 228

IB-356/ND/2021

IA-769/2024, CA-50/2023, CA-55/2023

IN THE MATTER OF:

Fidus Finance Pvt.Ltd.

... Applicant/Petitioner

Versus

Elena Power And Infrastructure Pvt.Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 25.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH

HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sumit Kumar Vats

For the Respondent :

For the Liq. : Adv. Abhishek Anand, Adv. Karan Kalia, Adv.
Sakshi Chahar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 5:00 pm., let the matter be listed for hearing on 06.06.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**